

(17)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/155/2017  
NAME OF THE PETITIONER(S) : PAUL SONS LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PAWAN JHABAKH  
FOR ESAKI

Counsel for  
Petitioner

K. P. Jhaluath

**ORDER**

Mr. Pawan Jhabakh, Counsel for the Applicant present. Counsel for RoC present. Counsel for RoC submitted that RoC has no objection in case direction is given for reviving the name of the Company to the concerned Registrar of Companies. Heard.  
**Reserved for Orders.**

—sc—  
MEMBER (JUDICIAL)

ghk